ankle arthroscopies and reconstructions writ and elbow arthroscopy and navigation assisted hip arthroscopy, etc.

The SIC also deals with primary, difficult primary and revision anthroplasty and navigation assisted hip and knee anthroplasty whereas the CIO deals with management of general Orthopaedics conditions including congenital Orthopaedics disorder, Trauma of muscular skeletal system, Tumours of Muscular Skeletal system and management of other miscellaneous Orthopaedics conditions. CIO per sey does not deal selectively with joint replacement and Arthroscopy alone.

(b) to (d) No such proposal is under consideration, at present.

Chemicals laced milk

2512. SHRI T. K. RANGARAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware of private milk producers mixing chemicals in milk supplied to the public;
- (b) if so, the steps taken to prevent the adulteration and also punish such suppliers; and
 - (c) the number of States where such adulteration is found to have happened?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) Cases of adulteration in Milk have come to the notice of the Food Safety and Standards Authority of India (FSSAI).

- (b) Regular surveillance, monitoring, inspection and random sampling of food products are undertaken by the Officials of Food Safety Departments of the respective States/UTs. In cases, where the food samples are found to be non-conforming, recourse is taken to penal provisions under Chapter IX of the FSS Act, 2006. FSSAI regularly takes up the issue of enforcement of the prescribed standards with the State/UT authorities, through communications and interactions during the meetings of the Central Advisory Committee. An Electronic Milk Adulteration Testing Machine has also been distributed by FSSAI to 29 States for analysis of milk for various parameters and to differentiate between genuine and spurious milk. These machines can be easily used in remote areas where testing facilities are not available.
- (c) As per the information made available by State/UT Governments to FSSAI, number of milk samples tested and not found conforming to the prescribed standards during 2016-17, is given in the Statement.

Statement Annual Public Laboratory Testing Report for Milk for the year 2016-17

S1.	State	No. of Samples	No. of Samples found
No.		analyzed	Adult. and Misbranded
1	2	3	4
1.	Andaman and Nicobar Islands*		
2.	Andhra Pradesh*		
3.	Arunachal Pradesh	15	
4.	Assam	57	21
5.	Bihar*		
6.	Chandigarh	4	1
7.	Chhattisgarh*		
8.	Dadra and Nagar Haveli*		
9.	Daman and Diu*		
10.	Delhi	8	1
11.	Goa	102	2
12.	Gujarat*		
13.	Haryana	147	43
14.	Himachal Pradesh	18	2
15.	Jammu and Kashmir*		
16.	Jharkhand*		
17.	Karnataka*		
18.	Kerala*		
19.	Lakshadweep*		
20.	Madhya Pradesh	524	86
21.	Maharashtra*		
22.	Manipur	24	0
23.	Meghalaya*		
24.	Mizoram*		
25.	Nagaland*		
26.	Odisha*		

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1	2	3	4	
27.	Puducherry	73	55	
28.	Punjab	999	199	
29.	Rajasthan*			
30.	Sikkim*			
31.	Tamil Nadu	152	56	
32.	Telangana*			
33.	Tripura*			
34.	Uttar Pradesh*			
35.	Uttarakhand*			
36.	West Bengal*			

[8 August, 2017]

Unstarred Questions 227

Written Answers to

Note: States/UTs which have submitted no data with regard to milk is indicated with * and Arunachal Pradesh has submitted partial data.

Super-speciality blocks in Rajasthan Medical Colleges

2513. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Hospital Services Consultancy Corporation (HSCC) (India) Ltd. has been sanctioned to start work of super-speciality blocks in Jodhpur, Jaipur, Jhalawar and Ajmer under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY)-III and IV, if so, the details thereof;
- (b) the period to start and complete the super-speciality wing in medical colleges; and
- (c) how these super speciality blocks will get the required number of super specialists to run super-speciality blocks?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) Government has approved upgradation of SMS Medical College, Jaipur at the cost of ₹ 200 crore (Central Share = ₹ 120 crore and State Share = ₹ 80 crore) under Phase-IV of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY).

Based on competitive bidding, as per GFR rules, M/s Bridge and Roof Co. Ltd. has been appointed as the executing agency for the project on 28.07.2017.

Government Medical Colleges in Jodhpur, Jhalawar and Ajmer have not been included for upgradation under PMSSY.